GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:342 ANSWERED ON:23.11.2012 CSR BY GAIL AND ONGC Guddu Shri Premchandra;Pakkirappa Shri S.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the names of the Non-Governmental Organizations (NGOs) in Madhya Pradesh whose proposals for social causes under Corporate Social Responsibility (CSR) have been accorded sanction by the Gas Authority of India Limited (GAIL); and
- (b) the expenditure incurred on CSR by the GAIL and the Oil and Natural Gas Corporation (ONGC) in various States including Madhya Pradesh during the last three years along with the details of recipients, amount given, date of release of funds and utilization thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAKA LAKSHMI)

- (a) As intimated by GAIL, the names of NGO/Project Implementing Agencies for CSR activities in 2012-13 in Madhya Pradesh are as under:
- (1) Community Friendly Movement
- (2) Chetna Home Based Care Centre, Guna
- (3) Sulabh Sanitation Mission Foundation
- (4) M/s Wockhardt Foundation
- (b) GAIL has incurred an expenditure of Rs. 693.10 lakh, Rs. 1851.05 lakh and Rs.448.08 lakh during 2010-11, 2011-12 and 2012-13 (October, 2012). The expenditure incurred by ONGC during 2009-10, 2010-11 and 2011-12 has been Rs.268.87 crore, Rs.219.03 crore and 121.08 crore respectively.

Details of recipients, amount given, date of release of funds and utilization thereof, State-wise are available with Director (Finance) of the concerned PSU.